

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000030/2020	PASUPATI AGROVET PVT. LTD. VS SRI KRISHNA NUTRITION INDIA PVT. LTD.	TUSAR KUMAR MISHRA VS	// ()
2	BLAPL/0007178/2020	CHINMAYA RAUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /141 /2015 () //
3	BLAPL/0007179/2020	DURYODHAN THATI VS STATE OF ODISHA	SHIBANI SHANKAR PRAHDAN VS	BOUDH /11 /2020 () //
4	BLAPL/0007180/2020	SATYANARAYAN MAJHI @ BADA KANDHA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KANTAMAL /142 /2013 () //
5	BLAPL/0007181/2020	BIRAJ SARDAR VS STATE OF ODISHA	G.N.MISHRA VS	MATHILI /106 /2020 () //
6	BLAPL/0007182/2020	JIBAN MISTRY VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /48 /2020 () //
7	BLAPL/0007183/2020	MANASH KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MADHUPATNA /168 /2020 () //
8	BLAPL/0007184/2020	RAJU RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /51 /2020 () //
9	BLAPL/0007185/2020	SALMAN MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /44 /2020 () //
10	BLAPL/0007186/2020	BHARAT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /125 /2020 () //
11	BLAPL/0007187/2020	SARAT KUMAR MEHER VS STATE OF ODISHA	SITIKANT MISHRA VS	BODEN /99 /2020 () //

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12	BLAPL/0007188/2020	BINOD @ VINOD TANDI VS STATE OF ODISHA	B.S.DASPARIDA VS	TUREIKELA /125 /2020 () //
13	BLAPL/0007189/2020	BHAGABAN PRADHAN VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BUGUDA /223 /2020 () //
14	BLAPL/0007190/2020	GAHAMI MOHANTA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JASHIPUR /53 /2008 () //
15	BLAPL/0007191/2020	MANMATH PANDA @ RULU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	THAKURMUNDA /79 /2020 () //
16	BLAPL/0007192/2020	SUBHAM PRIYADARSHI VS STATE OF ODISHA	BINI MISHRA VS	S.P.(CID-CRL),CUTTACK /6 /2019 () //
17	BLAPL/0007193/2020	DILLIP DORA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
18	BLAPL/0007194/2020	DEEPAK NAYAK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BADAGADA /251 /2020 () //
19	BLAPL/0007195/2020	RAMA KRUSHNA LENKA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /283 /2020 () //
20	BLAPL/0007196/2020	LIPU BEHERA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /283 /2020 () //
21	BLAPL/0007197/2020	BUDHIMANTA GAIPOI VS STATE OF ODISHA	LALITENDU MISHRA VS	NIHALPRASAD /42 /2020 () //
22	BLAPL/0007198/2020	LAXMAN ORAM VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	CHANDIPOSHPS /45 /2020 () //
23	BLAPL/0007199/2020	RAHULA ROUTA	DEEPALI MAHAPATRA	/ /0

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		VS	VS	()
		STATE		//
24	BLAPL/0007200/2020	PRAKASH LAKRA @ GEORGE L.PRAKASH LAKRA	KUNTA KUMAR ROUT	JHARSUGUDA /276 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007201/2020	CHAYAN BISWAS	TUKUNA KU.MISHRA	MALKANGIRI /295 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007202/2020	SITU LIMA	TUKUNA KUMAR MISHRA	R.UDAYAGIRI /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007203/2020	SUMIT @ ATUL	MANORANJAN PADHY	SUNABEDA /159 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007204/2020	TUBULU @ CHUBULU BARIK	BIBHUTI BHUSAN BEHERA	RASOL /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007205/2020	MAHI @ MAHESWAR CHAND	BIBHUTI BHUSAN BEHERA	RASOL /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007206/2020	BIKASH CHANDRA PARIDA	CHANDRAKANTA NAYAK	MANGALPUR /210 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007207/2020	SINDHU KANHAR	B.R.TRIPATHY	BOUDH /59 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007208/2020	KAPILA ROUT @ KAPILA @ KAPILENDRA RO	SANTANA KUMAR DAS	NIHALPRASAD /131 /2017
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007209/2020	SAILASH GIRI @ SAILASH KUMAR GIRI	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /577 /2020
		VS	VS	()
		STATE		//
34	BLAPL/0007210/2020	SK TALIM @ BADI	MANAS CHAND	KHURDA SADAR /163 /2020
		VS	VS	()

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35	BLAPL/0007211/2020	STATE OF ODISHA DIBAKAR KHATUA VS	RABINDRA NATH PANDA VS	// BAIDESWAR /105 /2020 ()
36	BLAPL/0007212/2020	STATE OF ODISHA PANKAJ KUMAR VS	AMULYA RATNA PANDA VS	// JEYPORE TOWN /167 /2020 ()
37	BLAPL/0007213/2020	STATE OF ODISHA PARSURAM NAG VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /135 /2020 ()
38	BLAPL/0007214/2020	STATE OF ODISHA SIPUN @ MINA KETAN SAHOO VS	PRAVASH CH. JENA VS	// KHUNTUNI /99 /2020 ()
39	BLAPL/0007215/2020	STATE OF ODISHA M.D.JAVED@JABIR VS	S.ROUT VS	// BADAMBADI /143 /2020 ()
40	CMAPL/0000236/2020	STATE OF ODISHA KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY (KIMET) VS	SANJAY KUMAR VS	// // ()
41	CMP/0000541/2020	INSPECTOR-IN-CHARGE, CHHENDIPADA POLICE STATION SUBODH KUMAR MAHANTY @ MOHANTY VS	AMIT PRASAD BOSE VS	// // ()
42	CMP/0000542/2020	JAGABANDHU SAHU KAMALINI PANDA VS	BUDHIRAM DAS VS	// // ()
43	CONTC/0004221/2020	STATE OF ODISHA MILI PATRA VS	ADV. VS	// // ()
44	CONTC/0004222/2020	PRADIPTA KUMAR MOHAPATRA SANTOSH KUMAR RAI VS	ADV. VS	// // ()
45	CONTC/0004223/2020	BHABATARAN SAHOO SANTOSH KUMAR SWAIN VS	ADV. VS	// // ()
		BHABATARAN SAHOO		//

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46	CONTC/0004224/2020	GOLAKH CHANDRA BARIK VS BHABATARAN SAHOO	ADV. VS	// 0 //
47	CONTC/0004225/2020	GAYADHAR BEHERA VS BHABATARAN SAHOO	ADV. VS	// 0 //
48	CONTC/0004226/2020	BASANT KUMAR NAIK VS BHABATARAN SAHOO	ADV. VS	// 0 //
49	CONTC/0004227/2020	DHANESWAR BARAL VS BHABATARAN SAHOO	ADV. VS	// 0 //
50	CONTC/0004228/2020	PHAGUNATH BEHERA VS BHABATARAN SAHOO	ADV. VS	// 0 //
51	CONTC/0004229/2020	MANAGOBINDA JENA VS SANJEEB CHOPRA	ADV. VS	// 0 //
52	CONTC/0004230/2020	JYOTIRMAYEE PARIDA VS DR.PRAFULLA KUMAR NANDA	ADV. VS	// 0 //
53	CONTC/0004231/2020	ANANTA PRASAD DAS VS ABHAYA BISWAL	ADV. VS	// 0 //
54	CONTC/0004232/2020	SANDEEP KUMAR MOHANTY VS SAPAN KUMAR NANDA	ADV. VS	// 0 //
55	CONTC/0004233/2020	SANDEEP KUMAR MOHANTY VS SAPAN KUMAR NANDA	ADV. VS	// 0 //
56	CONTC/0004234/2020	SANDEEP KUMAR MOHANTY VS SAPAN KUMAR NANDA	ADV. VS	// 0 //
57	CONTC/0004235/2020	SANDEEP KUMAR MOHANTY	ADV	//

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		VS	VS	0
		SAPAN KUMAR NANDA		//
58	CONTC/0004236/2020	SANDEEP KUMAR MOHANTY	ADV.	//
		VS	VS	0
		SAPAN KUMAR NANDA		//
59	CONTC/0004237/2020	AKSAYA KUMAR MOHANTY	ADV.	//
		VS	VS	0
		ANU GARG		//
60	CONTC/0004238/2020	BISWANATH BEHERA	ADV	//
		VS	VS	0
		ANU GARG		//
61	CONTC/0004239/2020	PRANABANDHU MAJHI	ADV	//
		VS	VS	0
		ANU GARG		//
62	CONTC/0004240/2020	NILAKANTHA MISHRA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
63	CONTC/0004241/2020	PRASANTA KUMAR NAYAK	ADV	//
		VS	VS	0
		SECRETARY TO GOVT. OF ODISHA		//
64	CONTC/0004242/2020	SAKUNTALA SINGH	SOMANATH NANDA	//
		VS	VS	0
		SATYABRATA SAHOO		//
65	CONTC/0004243/2020	LAXMIMANI MOHANTA	ADV.	//
		VS	VS	0
		N.B.DHAL		//
66	CONTC/0004244/2020	CHANCHALA SAHOO	ADV	//
		VS	VS	0
		N.B.DHAL		//
67	CONTC/0004245/2020	DHABALESWAR JANI	ADV.	//
		VS	VS	0
		ANU GARG		//
68	CONTC/0004246/2020	SUSANTA KUMAR TRIPATHY	ADV	//
		VS	VS	0

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69	CONTC/0004247/2020	HEMANT SHARMA T.SITA RAMA RAO VS	ADV. VS	// // ()
70	CONTC/0004248/2020	NIKUNJA BIHARI DHAL MADHAB CHANDRA MOHAPATRA VS	ADV VS	// // ()
71	CONTC/0004249/2020	DR. SAURABH GARG PURUSOTTAM SWAIN VS	ADV. VS	// // ()
72	CONTC/0004250/2020	RANJAN KUMAR GIRI A.SUJATA VS	ADV. VS	// // ()
73	CONTC/0004251/2020	PRAVIR KUMAR GHOSH GURU PRASAD PANDA VS	SANJEEB BEHERA VS	// // ()
74	CONTC/0004252/2020	CHIEF GENERAL MANAGER BISWAJIT MANDAL VS	ADV VS	// // ()
75	CRLA/0000514/2020	BHOLANATH SETHI PRATAP PATEL VS	H.K.MUND VS	// // ()
76	CRLA/0000515/2020	STATE OF ODISHA SUDAM @ ANIL BHOI VS	KASHINATH PATTNAYAK VS	// // ()
77	CRLA/0000516/2020	STATE OF ODISHA BUTI @ SANIA GOUDA VS	TUKUNA KU.MISHRA VS	// // ()
78	CRLA/0000517/2020	STATE OF ODISHA BISWANATH MAHANTA VS	SUBRATA PANDA VS	// // ()
79	CRLMA/0000138/2020	STATE OF ODISHA SAMIMA AKTOR VS	AMLAN SHAKTI PAUL VS	// // ()
		STATE OF ODISHA		//

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80	CRLMC/0001421/2020	PRADEEP PANIGRAHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MAHILA (BERHAMPUR) /41 /2019 () //
81	CRLMC/0001422/2020	DILLIP KUMAR SINGH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NIKIRAI /117 /2014 () //
82	CRLMC/0001423/2020	NITYANANDA MOHANTY VS STATE OF ODISHA	BIJAYANANDA DASH VS	/ /0 () //
83	CRLMC/0001424/2020	AMAN KUMAR PRASAD VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	PLANTSITE /23 /2018 () //
84	CRLMP/0001181/2020	SUDJHANSUBALA BEHERA VS SUPERINTENDENT OF POLICE,BERHAMPUR	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /268 /2020 () //
85	CRLMP/0001182/2020	ANJANA PALAI VS SUB-INSPECTOR,CHAUDAKULAT OUT POST	K.C.NAYAK VS	PATTAMUNDAI /5 /2015 () //
86	CRLMP/0001183/2020	DAMODAR BHANJA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /191 /2020 () //
87	CRLMP/0001184/2020	BIJAYA RANJAN PATTANAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 () //
88	CRLMP/0001185/2020	MURALI DHAR SAHU VS STATE OF ODISHA	JUGAL KISHOR PANDA VS	/ /0 () //
89	CRLMP/0001186/2020	SANTOSH NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	BHANJANAGAR /427 /2020 () //
90	CRLREV/0000398/2020	GAUTAM BHOI VS STATE OF ODISHA	SATYA RANJAN PATI VS	/ /0 () //
91	CRLREV/0000399/2020	KAMAL PASARI	DAMODAR PATI	/ /0



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		VS	VS	0
		UNION OF INDIA		//
92	CRLREV/0000400/2020	SANTOSH BADARAITA@ BADARAHITA	CHANDAN SAMANTARAY	JARADA /131 /2013
		VS	VS	0
		STATE OF ODISHA		//
93	FAO/0000668/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		BALARAM RAY		//
94	FAO/0000669/2020	PRADEEP KUMAR RAY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
95	MACA/0000678/2020	NEW INDIA ASSURANCE CO. LTD. ,	P.K.PANDA	//
		VS	VS	0
		AJAYA DAS		//
96	MACA/0000679/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD.	SURESH KUMAR THAKUR	//
		VS	VS	0
		SARALA NAYAK		//
97	MACA/0000680/2020	RESHMALIN MALLICK @ RINKI	DURGA CHARAN DEY	//
		VS	VS	0
		GURU CHARAN PATRA		//
98	MACA/0000681/2020	BHAKTI RANJAN SAHOO	K.C.NAYAK	//
		VS	VS	0
		SWAGATAM PRADHAN		//
99	RVWPET/0000304/2020	SANTOSH NAIK	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
100	TRP(C)/0000159/2020	MANJU SHREE SETHI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		JAJNYA NARAYAN SETHI		//
101	TRP(C)/0000160/2020	GUDIA @ IPSITA SIBANI	GAJENDRANATH ROUT	//
		VS	VS	0
		PRABHUTTA NAYAK		//
102	WP(C)/0026457/2020	GOPAL SETH	BIJAYA KUMAR BEHERA	//
		VS	VS	0

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103	WP(C)/0026458/2020	STATE OF ODISHA BIBHUTI BHUSAN PATRA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
104	WP(C)/0026459/2020	STATE OF ODISHA LALIT MOHAN SAHU VS	BIJAYA KUMAR BEHERA-1 VS	// // 0
105	WP(C)/0026460/2020	STATE OF ODISHA BALI NAIK VS	BIJAYA KUMAR BEHERA-1 VS	// // 0
106	WP(C)/0026461/2020	STATE OF ODISHA BHOKARDHAN SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
107	WP(C)/0026462/2020	STATE OF ODISHA BHAKALU MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
108	WP(C)/0026463/2020	STATE OF ODISHA KAILASH CHANDRA MOHARANA VS	SITIKANT MISHRA VS	// // 0
109	WP(C)/0026464/2020	STATE OF ODISHA AJIT SAHU VS	S.S.PRADHAN VS	// // 0
110	WP(C)/0026465/2020	STATE OF ODISHA DR.SOUMYA DARSHAN NAYAK VS	SARADA PRASANNA SARANGI VS	// // 0
111	WP(C)/0026466/2020	STATE OF ODISHA BHARATIYA BIKASH PARISAD VS	G.P.JENA VS	// // 0
112	WP(C)/0026467/2020	PRINCIPAL SECRETARY TO GOVT.REVENUE AND DISASTER MANAGEMENT BAISHALI PAL VS	RADHARAMAN DAS NAYAK VS	// // 0
113	WP(C)/0026468/2020	STATE OF ODISHA NIRANJAN DASH VS	MAHESWAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0026469/2020	MURALIDHAR HOTA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
115	WP(C)/0026470/2020	NAMITA SARANGI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
116	WP(C)/0026471/2020	PRADIP KUMAR DAS VS ADDL.CENTRAL PROVIDENT FUND COMMISSIONER	DEBASIS NAYAK VS	// 0 //
117	WP(C)/0026472/2020	KAILASH CHANDRA SWAIN VS ADMINISTRATIVE NALABANTA SERVICE COOPERATIVE SOCIETY LTD.	ASIT KUMAR CHAUDHURY VS	// 0 //
118	WP(C)/0026473/2020	M/S. OMM LEESA STONE CRUSHER VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
119	WP(C)/0026474/2020	ASHIS RANJAN RATH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
120	WP(C)/0026475/2020	RAGHUNATH PARIDA VS THE SUB REGISTRAR SORO	D.P.MOHANTY VS	// 0 //
121	WP(C)/0026476/2020	GANJAM MANPOWER AND SECURITY SERVICES LTD. VS STATE OF ODISHA	DEBESH CHANDRA MOHANTY VS	// 0 //
122	WP(C)/0026477/2020	SAILABALA SAHOO VS STATE OF ODISHA	L.BHUYAN VS	// 0 //
123	WP(C)/0026478/2020	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
124	WP(C)/0026479/2020	RANJIT HATI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
125	WP(C)/0026480/2020	JAGATANANDA PRADHAN	SUNIL KUMAR PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0026481/2020	RIBIN SAGARIA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0026482/2020	SUDHIR KUMAR SAHOO	SITIKANT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0026483/2020	BIBEK BEURA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0026484/2020	MAA KALIJAI MOTOR MALIKA SANGHA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0026485/2020	SAROJ KUMAR MOHAPATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0026486/2020	PRAMOD DAS	MOHENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		COLLECTOR AND DM, KENDRAPARA		//
132	WP(C)/0026487/2020	SUVASINI SAHOO	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0026488/2020	BHANUMATI MAJHI	S.K.JOSHI	//
		VS	VS	0
		A.D.M.CUM APPELLATE AUTHORITY BOLANGIR		//
134	WP(C)/0026489/2020	M/S BABA LINGARAJ ENTERPRISES PVT.LTD.SITIKANT MISHRA		//
		VS	VS	0
		THE ODISHA SMALL INDUSTRIES CORPORATION LTD.		//
135	WP(C)/0026490/2020	NARANDI VENKAT RAO	SIDHARTHA DAS	//
		VS	VS	0
		COLLECTOR, KEONJHAR		//
136	WP(C)/0026491/2020	BHRAMARBARA MALLICK	ANAM CHARAN PANDA	//
		VS	VS	0

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137	WP(C)/0026492/2020	STATE OF ODISHA L.I.C.OF INDIA VS INSURANCE OMBUDSMAN	PRAFULLA KUMAR RATH VS	// // 0 //
138	WP(C)/0026493/2020	L.I.C. OF INDIA VS INSURANCE OMBUDSMAN	PRAFULLA KUMAR RATH VS	// 0 //
139	WP(C)/0026494/2020	ANUPAMA PARIDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
140	WP(C)/0026495/2020	PRASANN KUMAR BISWAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
141	WP(C)/0026496/2020	RABINARAYAN HOTA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
142	WP(C)/0026497/2020	BHAGABAN PATRI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
143	WP(C)/0026498/2020	SATRUGHNA DATTA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
144	WP(C)/0026499/2020	PRAFULLA KUMAR MALL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
145	WP(C)/0026500/2020	HIMANSHU KUMAR BARAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
146	WP(C)/0026501/2020	NILAMADHABA SAHU VS COMMISSIONER OF ENDOWMENTS ODISHA	G.N.MISHRA VS	// 0 //
147	WP(C)/0026502/2020	MOHAN DAS KARAM CHAND HEMBRUM VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //

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148	WP(C)/0026503/2020	HADIBANDHU BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
149	WP(C)/0026504/2020	ARUN KUMAR BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
150	WP(C)/0026505/2020	DIBYENDU SATPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
151	WP(C)/0026506/2020	RINARANI PUROHIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
152	WP(C)/0026507/2020	JURILAL MAHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
153	WP(C)/0026508/2020	PRADIP KUMAR DASH VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
154	WP(C)/0026509/2020	HARAPRIYA PURI VS STATE OF ODISHA	ANTARYAMI SWAIN VS	// 0 //
155	WP(C)/0026510/2020	NILAMBAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
156	WP(C)/0026511/2020	SUMANI BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
157	WP(C)/0026512/2020	KHIRA JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
158	WP(C)/0026513/2020	KALABATI JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	WP(C)/0026514/2020	PUSPA MANJARI JAGAT	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0026515/2020	PRASANNA KUMAR PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0026516/2020	LACHHINDRA KARUAN	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0026517/2020	PUSPA RANI MATIA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		DISTRICT AND SESSIONS JUDGE JAJPUR		//
163	WP(C)/0026518/2020	GOURANGA JENA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0026519/2020	NRUSINGHA CHARAN MALLICK	SUBASH CHANDRA PRADHAN	//
		VS	VS	0
		THE COLLECTOR CUM DISTRICT MAGISTRATE JAJPUR		//
165	WP(C)/0026520/2020	SANTANU KUMAR DAS	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0026521/2020	SAMAL BARRAGE EMPLOYEES UNION	GOPINATH PANDA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER ODISHA		//
167	WP(C)/0026522/2020	RANJAN PUJARI	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0026523/2020	PRAKASH CHANDRA BAURI	PRADIP KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
169	WP(C)/0026524/2020	DR.SASHANKA KABI SATPATHY	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0026525/2020	SARBESWAR JENA	GOPINATH MISHRA	//
		VS	VS	0

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171	WP(C)/0026526/2020	STATE OF ODISHA KAILASH PRADHAN VS	GOPINATH MISHRA VS	// // 0
172	WP(C)/0026527/2020	STATE OF ODISHA SANTOSH KUMAR RATH VS	MANOJA KUMAR KHUNTIA VS	// // 0
173	WP(C)/0026528/2020	DIRECTOR GENERAL CENTRAL RESERVE POLICE FORCE, CGO SASHI BHUSAN SAHU VS	L.K.MOHANTY VS	// // 0
174	WP(C)/0026529/2020	STATE OF ODISHA DILLIP KUMAR PATNAIK VS	AJIT KUMAR ROUT VS	// // 0
175	WP(C)/0026530/2020	STATE OF ODISHA NIMAIN CHARAN BISWAL VS	SIBA PRASAD SWAIN VS	// // 0
176	WP(C)/0026531/2020	STATE OF ODISHA MANAS RANJAN MOHANTY VS	RANJAN KU.NAYAK VS	// // 0
177	WP(C)/0026532/2020	BANK OF BARODA DR.MANOJ KUMAR PRADHAN VS	SIBA PRASAD SWAIN VS	// // 0
178	WP(C)/0026533/2020	FAKIR MOHAN UNIVERSITY M/S. ORIENT PAPER MILLS PROPRIETOR ORIENT PAPER AND INDUSTRIE LTD. VS	SIBA PRASAD SWAIN VS	// // 0
179	WP(C)/0026534/2020	STATE OF ODISHA AJIT KUMAR KHUNTIA VS	PRATIK DASH VS	// // 0
180	WP(C)/0026535/2020	UNION OF INDIA DINABANDHU MOHANTA VS	TUSAR KANTA MAHANTA VS	// // 0
181	WP(C)/0026536/2020	STATE OF ODISHA AMITA RANI JENA VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0026537/2020	RANJURANI DEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
183	WP(C)/0026538/2020	RAMESH KUMAR SAHANI VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
184	WP(C)/0026539/2020	PRASANT KUMAR BISWAL VS VICE CHANCELLOR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY(BPUT)	KRISHNA CHANDRA SAHU VS	// 0 //
185	WP(C)/0026540/2020	BIBEKANANDA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
186	WP(C)/0026541/2020	VINOD AGARWAL VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
187	WP(C)/0026542/2020	PARSURAM LENKA VS STATE OF ODISHA	SRINATH MISHRA VS	// 0 //
188	WP(C)/0026543/2020	RANJAN KUMAR ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
189	WP(C)/0026544/2020	JAYANTI NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
190	WP(C)/0026545/2020	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
191	WP(C)/0026546/2020	THE UNION OF INDIA VS DANITA SABAR	PRAVAT KUMAR PADHI VS	// 0 //
192	WP(C)/0026547/2020	RUKMANI MAHANTA VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	// 0 //
193	WP(C)/0026548/2020	NANDA KUMAR ROUT	LAMBODAR PRADHAN	//

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		VS	VS	0
194	WP(C)/0026549/2020	THE TAHASILDAR CUM MUTATION OFFICER MAHAKALAPARA TAHASIL DEEPAK DEBNATH	LAMBODAR PRADHAN	//
		VS	VS	0
195	WP(C)/0026550/2020	THE STATE OF ODISHA MADHAB BAGARTI @ MADHABA BAGARTY	P.R.MISHRA	//
		VS	VS	0
196	WP(C)/0026551/2020	STATE OF ODISHA ANUP KUMAR	SAMIR KUMAR MISHRA	//
		VS	VS	0
197	WP(C)/0026552/2020	THE MAHANADI COAL FIELDS LTD. RAJENDRA KUMAR MALLICK	SOUMYA MISHRA	//
		VS	VS	0
198	WP(C)/0026553/2020	KEONJHAR MUNICIPALITY MRUTYUNJAYA SAHOO	NIRANJAN LENKA	//
		VS	VS	0
199	WP(C)/0026554/2020	UNION OF INDIA GUGULI SAHOO	BHARATI DASH	//
		VS	VS	0
200	WP(C)/0026555/2020	STATE OF ODISHA SUNIL KUMAR BISHOI	DURGA PRASAD PRADHAN	//
		VS	VS	0
201	WP(C)/0026556/2020	DIRECTORATE GENERAL CRPF KAMAL KISHOR SHARMA	ARUN KUMAR BUDHIA	//
		VS	VS	0
202	WP(C)/0026557/2020	STATE OF ODISHA MANJULATA DAS	J.K.MISHRA..2	//
		VS	VS	0
203	WP(C)/0026558/2020	STATE OF ODISHA SMRUTI RANJAN ROUSTRAY	BIPLAB MOHANTY	//
		VS	VS	0
204	WP(C)/0026559/2020	STATE OF ODISHA SANTOSH KUMAR SAHOO	PRAGNAYA NANDA PATTNAIK	//
		VS	VS	0

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205	WP(C)/0026560/2020	STATE OF ODISHA BIBHU PRASAD DALAI VS	JUGAL KISHOR PANDA VS	// // 0
206	WP(C)/0026561/2020	STATE OF ODISHA SHREE GOPINATH DEV BIJE BHINGARPUR VS	PRASANT KUMAR SATPATHY VS	// // 0
207	WP(C)/0026562/2020	SECRETARY TO GOVERNMENT OF ODISHA KARUNAKAR SETHY VS	TUSAR KANTA MAHANTA VS	// // 0
208	WP(C)/0026563/2020	STATE OF ODISHA MANORANJAN BARIK VS	JYOTIRMAYA GUPTA VS	// // 0
209	WP(C)/0026564/2020	STATE OF ODISHA GAUTAM KUMAR MISHRA VS	JYOTI PATNAIK VS	// // 0
210	WP(C)/0026565/2020	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	JYOTIRMAYA GUPTA VS	// // 0
211	WP(C)/0026566/2020	STATE OF ODISHA GEETA PADHY VS	JYOTI PATNAIK VS	// // 0
212	WP(C)/0026567/2020	STATE OF ODISHA DEBENDRA NATH DAS VS	JYOTI PATNAIK VS	// // 0
213	WP(C)/0026568/2020	STATE OF ODISHA JYOTIRMAYEE KANUNGO VS	JYOTI PATNAIK VS	// // 0
214	WP(C)/0026569/2020	STATE OF ODISHA HRUSIKESH DASH VS	JYOTIRMAYA GUPTA VS	// // 0
215	WP(C)/0026570/2020	STATE OF ODISHA BIDHUBHUSAN SETHI VS STATE OF ODISHA	S.K.NAYAK VS	// // 0 //

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216	WP(C)/0026571/2020	NATASHA COAL CARRIERS PVT.LTD. VS MAHANADI COALFIELDS LTD.	AVIJIT PATNAIK VS	// 0 //
217	WP(C)/0026572/2020	SANATAN NAIK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
218	WP(C)/0026573/2020	SANJAY KUMAR SETHY VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
219	WP(C)/0026574/2020	GAJENDRA SAHU VS THE COLLECTOR KALAHANDI	P.K.MOHANTY VS	// 0 //
220	WP(C)/0026575/2020	KURESHA KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
221	WP(C)/0026576/2020	KOUSALYA BAGH VS TAHASILDAR KUCHINDA	DENESH KUMAR MOHANTY VS	// 0 //
222	WP(C)/0026577/2020	AJIT SAHU VS STATE OF ODISHA	S.S.PRADHAN VS	// 0 //
223	WP(C)/0026578/2020	AJIT SAHU VS STATE OF ODISHA	S.S.PRADHAN VS	// 0 //
224	WP(C)/0026579/2020	AJIT SAHU VS STATE OF ODISHA	S.S.PRADHAN VS	// 0 //
225	WP(C)/0026580/2020	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
226	WP(C)/0026581/2020	STATE OF ODISHA VS SWADHIN KUMAR MAHARANA	ADDL.GOV.T.ADVOCATE VS	// 0 //
227	WP(C)/0026582/2020	PRASANT KUMAR ROUT	KHAGESWAR LENKA	//

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		VS	VS	0
		MEDI ASSIST INDIA TPA INDIA PVT.LTD.		//
228	WP(C)/0026583/2020	BIJAYALAXMI NANDA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026584/2020	KABITA CHHOTRAY @ PATRA	DILLIP KU.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026585/2020	APARNA NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026586/2020	PRABHAT KISHORE JENA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026587/2020	BABU DAS	AMULYA RATNA PANDA	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0026588/2020	LATA PARIDA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026589/2020	JALADHAR JENA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026590/2020	HRUSIKESH PATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0026591/2020	SANKAR NAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026592/2020	RATIKANTA SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0026593/2020	HARISANKAR SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0

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239	WP(C)/0026594/2020	STATE OF ODISHA NALINIPRAVA PATTANAİK VS	JYOTIRMAYA GUPTA VS	// // 0
240	WP(C)/0026595/2020	STATE OF ODISHA PRASANNA KUMAR PATRA VS	SHARMISTHA SAMAL VS	// // 0
241	WP(C)/0026596/2020	STATE OF ODISHA SANKAR NAIK VS	SHARMISTHA SAMAL VS	// // 0
242	WP(C)/0026597/2020	STATE OF ORISSA RANJAN KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
243	WP(C)/0026598/2020	STATE OF ODISHA RANJAN KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
244	WP(C)/0026599/2020	STATE OF ORISSA GOPAL KRISHNA SWAIN VS	SHARMISTHA SAMAL VS	// // 0
245	WP(C)/0026600/2020	STATE OF ODISHA RATNAKARA BISOYI VS	SHARMISTHA SAMAL VS	// // 0
246	WP(C)/0026601/2020	STATE OF ODISHA DIGAMBAR HOTTA VS	SHARMISTHA SAMAL VS	// // 0
247	WP(C)/0026602/2020	STATE OF ORISSA DOCTOR SAHU VS	SHARMISTHA SAMAL VS	// // 0
248	WP(C)/0026603/2020	STATE OF ODISHA BANSIDHAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
249	WP(C)/0026604/2020	STATE OF ORISSA PRATAP KUMAR MOHANTY VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// // 0 //

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250	WP(C)/0026605/2020	BANSIDHAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0026606/2020	GOPAL KRISHNA SWAIN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
252	WP(C)/0026607/2020	PRAMOD CHANDRA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0026608/2020	HARISANKAR SWAIN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0026609/2020	DIGAMBAR HOTTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0026610/2020	PRAKASH CHANDRA PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0026611/2020	RATNAKARA BOSOIYI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0026612/2020	LINGARAJ PAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0026613/2020	LINGARAJ PAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0026614/2020	DOCTOR SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0026615/2020	JNANARANJAN PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0026616/2020	LAXMAN NATH BEHERA	JYOTIRMAYA GUPTA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0026617/2020	PRASANNA KUMAR PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0026618/2020	PRAKASH CHANDRA PARIDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0026619/2020	PRAMOD CHANDRA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0026620/2020	RANJAN KUMAR MAHAPATRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026621/2020	LAKA PODIAMI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026622/2020	BANSHIDHAR MAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0026623/2020	KRUPASINDHU PRADHAN	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0026624/2020	MANORANJAN DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0026625/2020	ASHOK KUMR SETHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026626/2020	MADHU SUDHAN PATRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0026627/2020	GAUTAM KUMAR DUTTA	KAUSHIK SWAIN	//
		VS	VS	0



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273	WP(C)/0026628/2020	STATE OF ODISHA GOLBADAN @ GULBADAN PATEL VS	SUSHANTA KUMAR PRADHAN VS	// // 0
274	WP(C)/0026629/2020	STATE OF ODISHA SUVENDU KUMAR DASH VS	KAUSHIK SWAIN VS	// // 0
275	WP(C)/0026630/2020	STATE OF ODISHA UMAKANTA BOITAI VS	HIMANSU SEKHAR MISHRA VS	// // 0
276	WP(C)/0026631/2020	STATE OF ODISHA RANJAN KUMAR JENA VS	KAUSHIK SWAIN VS	// // 0
277	WP(C)/0026632/2020	STATE OF ODISHA ASHOK KUMAR DAS VS	KAUSHIK SWAIN VS	// // 0
278	WP(C)/0026633/2020	STATE OF ODISHA PRAFULLA KUMAR DEY VS	KAUSHIK SWAIN VS	// // 0
279	WP(C)/0026634/2020	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	SMRUTI RANJAN PATI VS	// // 0
280	WP(C)/0026635/2020	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	KAUSHIK SWAIN VS	// // 0
281	WP(C)/0026636/2020	STATE OF ODISHA PRABHASINI MAHAPATRA VS	JYOTIRMAYA GUPTA VS	// // 0
282	WP(C)/0026637/2020	STATE OF ODISHA SUDHANSHU KUMAR PATRA VS	KAUSHIK SWAIN VS	// // 0
283	WP(C)/0026638/2020	STATE OF ODISHA JANAKI MUKHI @ BHAYA VS REGIONAL MANAGER UCO BANK	PRAVASH CH.JENA VS	// // 0 //

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284	WP(C)/0026639/2020	ANUPAM SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
285	WP(C)/0026640/2020	JIBAN KRUSHNA DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
286	WP(C)/0026641/2020	SUJATA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
287	WP(C)/0026642/2020	PASHUPATI BARIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
288	WP(C)/0026643/2020	JOGENDRA PARIDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
289	WP(C)/0026644/2020	HARAPRIYA DASH VS STATE OF ORISSA	KAUSHIK SWAI VS	// 0 //
290	WP(C)/0026645/2020	SISIR KUMAR PADHY VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
291	WP(C)/0026646/2020	SHANTILATA MISHRA VS SHRI JAGANNATH MAHAPRAVU BIJE MARFAT BASUDEB PANI	MAMATA MISHRA VS	// 0 //
292	WP(C)/0026647/2020	KRUSHNAND PANIGRAHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
293	WP(C)/0026648/2020	SARAT KUMAR MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
294	WP(C)/0026649/2020	DHRUBA CHARAN SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
295	WP(C)/0026650/2020	CHHOTELAL KHAMARI	AMIYA KUMAR CHHATOI	//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
296	WP(C)/0026651/2020	TAHASILDAR, SAMBALPUR CHHOTELAL KHAMARI	AMIYA KUMAR CHHATOI	//
		VS	VS	0
297	WP(C)/0026652/2020	TAHASILDAR, SAMBALPUR RAM CHANDRA MAJHI	AMIYA KUMAR CHHATOI	//
		VS	VS	0
298	WP(C)/0026653/2020	STATE OF ODISHA BASANTA KUMAR PANDA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
299	WP(C)/0026654/2020	PRINCIPAL SECRETARY TO GOVT HORTICULTUE DEPARTMENT BIJAYA KUMAR MAHAPATRA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
300	WP(C)/0026655/2020	STATE OF ODISHA ABHIMANYU GIRI	AMIYA KUMAR CHHATOI	//
		VS	VS	0
301	WP(C)/0026656/2020	STATE OF ODISHA PRASANNA KUMAR DAS	AMIYA KUMAR CHHATOI	//
		VS	VS	0
302	WP(C)/0026657/2020	STATE OF ODISHA KAILASH CHANDRA BEHERA	J.K.KHUNTIA	//
		VS	VS	0
303	WP(C)/0026658/2020	STATE OF ODISHA SISIR KUMAR MOHANTY	J.K.KHUNTIA	//
		VS	VS	0
304	WP(C)/0026659/2020	STATE OF ODISHA CHINMAYA KUMAR ACHARYA	H.N.MOHAPATRA	//
		VS	VS	0
305	WP(C)/0026660/2020	COMMISSIONER-CUM-SECRETARY TO GOVT M/S LAL TRADES AND AGENCIES PVT LTD	SARADA P.SARANGI	//
		VS	VS	0
306	WP(C)/0026661/2020	STATE OF ODISHA GANENDRA MISHRA	TAPASANTA BARIK	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WP(C)/0026662/2020	STATE OF ODISHA PRAKASH ROUL VS	KAILASH CHANDRA SAHOO VS	// // ()
308	WP(C)/0026663/2020	STATE OF ODISHA JAYANTI SAHOO VS	KAILASH CHANDRA SAHOO VS	// // ()
309	WP(C)/0026664/2020	STATE OF ODISHA BIJU SHRAMIKA SAMUKHYA ANGANWADI KARMIA VS	SRINIVAS KUMAR BEHERA VS	// // ()
310	WP(C)/0026665/2020	THE PRINCIPAL SECRETARY TO THE GOVT RAMA SAHOO VS	SANJIB MOHANTY VS	// // ()
311	WP(C)/0026666/2020	STATE OF ODISHA TRILOCHAN PANDA VS	SOUBHAGYA KUMAR DASH VS	// // ()
312	WP(C)/0026667/2020	STATE OF ODISHA ROKKAM RAM PRASAD VS	SOUBHAGYA KUMAR DASH VS	// // ()
313	WP(C)/0026668/2020	STATE OF ODISHA JAGABANDHU MOHANTA VS	NAIBEDYA PRASAD SAMAL VS	// // ()
314	WP(C)/0026669/2020	STATE OF ODISHA SARBESWAR BARIK VS	KABIR KUMAR JENA VS	// // ()
315	WP(C)/0026670/2020	STATE OF ODISHA MINAKHI BISWAL VS	MANAS PATI VS	// // ()
316	WP(C)/0026671/2020	SECRETARY TO GOVT. ENERGY DEPT. ODISHA, BBSR SATYABATI MALLIK VS	RAMA CHANDRA JENA VS	// // ()
317	WP(C)/0026672/2020	STATE OF ODISHA M/S.SUNRISE EGGS FIRMS VS UNION OF INDIA	DEBASIS TRIPATHY VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0026673/2020	PRITILATA DEY VS STATE BANK OF INDIA	RAMA CHANDRA JENA VS	// 0 //
319	WP(C)/0026674/2020	SAIRA KHADENGA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
320	WP(C)/0026675/2020	PRASANNA KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
321	WP(C)/0026676/2020	HRUSHIKESH PRADHAN VS COLLECTOR, KEONJHAR	BRAJARAJ PRUSTY VS	// 0 //
322	WP(C)/0026677/2020	CHANDRA SHEKHAR PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
323	WP(C)/0026678/2020	BAISHAKHU PRADHAN VS COLLECTOR, KEONJHAR	BRAJARAJ PRUSTY VS	// 0 //
324	WP(C)/0026679/2020	MANAS KU.GHADAE VS STATE OF ODISHA	BRAJARAJ PRUSTY VS	// 0 //
325	WPCRL/0000100/2020	BISHWANATH JENA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	BASUDEVPUR /238 /2020 0 //
326	WPCRL/0000101/2020	ABINASH PADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 0 //
327	ABLAPL/0012266/2020	ARUN KUMAR SENDHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /246 /2020 0 //
328	ABLAPL/0012267/2020	PARIKHITA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /277 /2020 0 //
329	ABLAPL/0012268/2020	SHYAMA @ SHYAMABANDHU BHOI	SIBA PRASAD MISHRA	BANKI /250 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0012269/2020	STATE OF ODISHA SHYAMA @ SHYAMABANDHU BHOI	SIBA PRASAD MISHRA	// BANKI /95 /2020
		VS	VS	()
331	ABLAPL/0012270/2020	STATE OF ODISHA TUNA @ KARTIK GOCHAYAT	DEEPAK KUMAR SAHOO	// NIKIRAI /106 /2020
		VS	VS	()
332	ABLAPL/0012271/2020	STATE OF ODISHA SAMBHU PRADHAN	BASANTA KUMAR DAS	// BALANGA /42 /2015
		VS	VS	()
333	ABLAPL/0012272/2020	STATE OF ODISHA SANJAY JENA @ SANJAY MALIK	MD.G.MADANI	// BHANDARIPOKHARI /173 /2020
		VS	VS	()
334	ABLAPL/0012273/2020	STATE OF ODISHA YUDHISTIRA PALAI	MD.G.MADANI	// DHAMNAGAR /211 /2020
		VS	VS	()
335	ABLAPL/0012274/2020	STATE OF ODISHA SAKILA BIBI @ MAKILA BIBI	MD.G.MADANI	// BHADRAK RURAL /556 /2020
		VS	VS	()
336	ABLAPL/0012275/2020	STATE OF ODISHA SASANKA @ RINKU PRADHAN	JYOTIRMAYA SAHOO	// KANAS /109 /2020
		VS	VS	()
337	ABLAPL/0012276/2020	STATE OF ODISHA TIKILI DEHURI	SAPAN KUMAR LENKA	// KANDARPUR /121 /2020
		VS	VS	()
338	ABLAPL/0012277/2020	STATE OF ODISHA SURYANARAYAN MALLICK	SANGRAM RATH	// GOP /74 /2015
		VS	VS	()
339	ABLAPL/0012278/2020	STATE OF ODISHA GITA TANDI	AUROVINDA MOHANTY	// / /0
		VS	VS	()
340	ABLAPL/0012279/2020	STATE OF ODISHA BHAGABAN BHOI	BIJAYA KUMAR RAGADA	// SOHELLA /148 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0012280/2020	STATE OF ODISHA JATRA KISHAN VS	UNMESH CHANDRA JENA VS	// REAMAL /172 /2019 ()
342	ABLAPL/0012281/2020	STATE OF ODISHA MIR JABIR VS	BHARAT JALLI VS	// LALBAG /176 /2020 ()
343	ABLAPL/0012282/2020	STATE OF ODISHA GULSHAN KUMAR SHAW VS	BIJAY SWAIN VS	// JATNI P.S. /374 /2019 ()
344	ABLAPL/0012283/2020	STATE OF ODISHA SUKADEV BEHERA VS	CHANDRAKANTA NAYAK VS	// CHHENDIPADA /365 /2020 ()
345	ABLAPL/0012284/2020	STATE OF ODISHA PUSPA NAYAK VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /179 /2020 ()
346	ABLAPL/0012285/2020	STATE OF ODISHA MAMATA NAYAK VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /179 /2020 ()
347	ABLAPL/0012286/2020	STATE OF ODISHA MANORANJAN NAYAK @ ABHI NAYAK VS	DINESH KUMAR MOHANTY VS	// GADISAGADA /125 /2013 ()
348	ABLAPL/0012287/2020	STATE OF ODISHA MANAS RANJAN BAURI @ MANTU BAURI VS	BIRAJA PRASANNA DAS VS	// GUNUPUR /165 /2020 ()
349	ABLAPL/0012288/2020	STATE OF ODISHA SUKANTA KUMAR NAYAK VS	SURYANARAYAN PANIGRAHI VS	// LAXMISAGAR P.S. /157 /2020 ()
350	ABLAPL/0012289/2020	STATE OF ODISHA KRUSHNA CHANDRA PALAI VS	PARTHA SARATHI NAYAK VS	// DHAMNAGAR /210 /2020 ()
351	ABLAPL/0012290/2020	STATE OF ODISHA KRUPASINDHU GHURLIA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// BURLA /496 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0012291/2020	MUKESH MAHAR VS STATE OF ODISHA	ABANI KANTA MOHANTY VS	BADAMBADI /185 /2020 () //
353	ABLAPL/0012292/2020	BIJAYA BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	TANGI /183 /2020 () //
354	ABLAPL/0012293/2020	BHAGABATA PALAI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHAMNAGAR /210 /2020 () //
355	ABLAPL/0012294/2020	ALOK @ ALOK KUMAR SAHOO VS STATE OF ODISHA	L.BHUGAN VS	DAITARI /58 /2020 () //
356	ABLAPL/0012295/2020	GANESWAR SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	UDALA /250 /2020 () //
357	ABLAPL/0012296/2020	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHAMAKHANDI /120 /2020 () //
358	ABLAPL/0012297/2020	DHULIA @ DOLAGOBINDA NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	KANDHEIGOLE /83 /2020 () //
359	ABLAPL/0012298/2020	NABAKISHOR JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
360	ABLAPL/0012299/2020	DILLIP KUMAR MALLICK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
361	ABLAPL/0012300/2020	ABHIRAM SAHOO VS STATE OF ODISHA	RAJIB KUMAR SARANGI VS	SALIPUR /307 /2020 () //
362	ABLAPL/0012301/2020	KRUSHNA CHANDRA KANDI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /177 /2020 () //
363	ABLAPL/0012302/2020	DINGER RANA	TRILOCHAN NANDA	NAWAPARA /121 /2020



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0012303/2020	PRASHANTA GAANA @ PRASHANTA KUMAR	CHANDRA NARAYAN ROUT	BETNOTI /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0012304/2020	TANKADHAR RANA	TRILOCHAN NANDA	NAWAPARA /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0012305/2020	BICHIKTRA KUMAR SINGH	DEBASIS TRIPATHY	AUL /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0012306/2020	SUKANTI JENA	SATYA NARAYAN MISHRA-4	MARINE KASIA /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0012307/2020	SNEHALATA JENA	TUSHARKANTA NAYAK	JALESWAR /298 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0012308/2020	BIJAY KUMAR SETHI @ BIJAY SETHI	PRAFULLA CHANDRA DAS	CHANDABALI /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0012309/2020	TRILOCHAN PATRA @ SANTOSH PATRA	BISWARANJAN MAHARATHA	CHANDILI /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0012310/2020	KANHU @ KANHU CHARAN BEHERA	P.K.MAHARAJ	MARSHAGHAI /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0012311/2020	RABI @ RABINARAYAN PATRA	A.K.MOHAPATRA	RANPUR /248 /2020
		VS	VS	J.M.F.C.,RANPUR(Nayagarh *)
		STATE OF ODISHA		GR/0000320/2020
373	ABLAPL/0012312/2020	NIRANJAN BISWAL @ BISHWAL	SATYA NARAYAN MISHRA -4	BASUDEVPUR /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0012313/2020	ANTRAYAMI MANDAL	SUSASNTA KU.MISHRA	JATNI P.S. /328 /2020
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	ABLAPL/0012314/2020	STATE OF ODISHA ASHOK KUMAR DAS VS	RUDRA NARAYAN PARIJA VS	// JATNI P.S. /372 /2020 ()
376	ABLAPL/0012315/2020	STATE OF ODISHA LITU NAIK @ BANU NAIK VS	SALAUDDIN KHAN VS	// KANIHA /150 /2020 ()
377	ABLAPL/0012316/2020	STATE OF ODISHA MANASH RANJAN BISWAL VS	BISHNU PRASAD PRADHAN VS	// PURI SADAR /258 /2020 ()
378	ABLAPL/0012317/2020	STATE OF ODISHA MANOMOHINI BARIK VS	RAMANI KANTA PATTANAIAK VS	// SAHID NAGAR P.S. /412 /2020 ()
379	ABLAPL/0012318/2020	STATE OF ODISHA SURENDRA KUMAR JANI VS	AMITAV TRIPATHY VS	// DASPALLA /144 /2020 ()
380	ABLAPL/0012319/2020	STATE OF ODISHA JAYANTI BAGHA VS	BIBHUTI BHUSAN BEHERA VS	// CHHENDIPADA /340 /2020 ()
381	ABLAPL/0012320/2020	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BIBHUTI BHUSAN BEHERA VS	// RASOL /139 /2020 ()
382	ABLAPL/0012321/2020	STATE OF ODISHA SUKUTA PANDIA @ SADASIBA PANDIA VS	SABYASACHI MISHRA VS	// JATNI P.S. /331 /2020 ()
383	ABLAPL/0012322/2020	STATE OF ODISHA RAKESH KUMAR NAYAK VS	SATYA RANJAN MULI A VS	// ASTARANGA /106 /2020 ()
384	ABLAPL/0012323/2020	STATE OF ODISHA BABULA DHAMEL VS	DEBASIS BISWAL VS	// NAYAPALLI P.S. /356 /2020 ()
385	ABLAPL/0012324/2020	STATE OF ODISHA KAPILESWAR DHAMEL VS STATE OF ODISHA	DEBASIS BISWAL VS	// NAYAPALLI P.S. /356 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0012325/2020	BISWAMBAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /89 /2020 () //
387	ABLAPL/0012326/2020	KAMESH DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /348 /2020 () //
388	ABLAPL/0012327/2020	CHAGALA @ MAHESH KUMAR DAS VS STATE OF ODISHA	B.K.GHADEI VS	PURIGHAT /200 /2020 () //
389	ABLAPL/0012328/2020	PAPU @ SRIKANTA DAS @ SASHIKANTA DASAMULYA RATNA PANDA VS STATE OF ODISHA	VS	REMUNA /159 /2020 () //
390	ABLAPL/0012329/2020	SARAT CHANDRA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /252 /2020 () //
391	ABLAPL/0012330/2020	SAROJINI JANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /144 /2020 () //
392	ABLAPL/0012331/2020	ANAM BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	NALCO /112 /2020 () //
393	ABLAPL/0012332/2020	KALIA BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /201 /2018 () //
394	ABLAPL/0012333/2020	CHOTA @ ABINASH MALLICK VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	PURUNAKATAK /70 /2016 () //
395	ABLAPL/0012334/2020	SAROJ KUMAR SAMAL VS STATE OF ODISHA	SATYARANJAN MULIA VS	BALIMI /133 /2020 () //

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MISC CASES FILED on :06/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	65/2020 JCRLA/43/2012	MADHABA PRADHAN-MP	B.K.SAHOO
2	75/2020 SA/102/1991	NRUPARAJ-MP	M/S.
3	76/2020 SA/102/1991	NRUPARAJ-MP	M/S.
4	77/2020 SA/102/1991	NRUPARAJ-MP	M/S.
5	78/2020 SA/102/1991	NRUPARAJ-MP	M/S.
6	79/2020 SA/102/1991	NRUPARAJ-MP	M/S.
7	80/2020 SA/102/1991	NRUPARAJ-MP	M/S.
8	81/2020 SA/102/1991	NRUPARAJ-MP	M/S.
9	82/2020 SA/102/1991	NRUPARAJ-MP	M/S.
10	83/2020 SA/102/1991	NRUPARAJ-MP	M/S.
11	84/2020 SA/102/1991	NRUPARAJ-MP	M/S.
12	85/2020 SA/102/1991	NRUPARAJ-MP	M/S.
13	86/2020 SA/102/1991	NRUPARAJ-MP	M/S.
14	109/2020 CMAPL/236/2020	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY (KINET)-MP	SHANUROY JINJIM
15	156/2020 TRP(C)/159/2020	MANJU SHREE SETHI-MP	DIPTI RANJAN BHOKTA
16	157/2020 TRP(C)/160/2020	GUDIA @ IPSITA SIBANI-MP	GAJENDRANATH ROUT
17	459/2020 CRLREV/398/2020	GAUTAM BHOI-MP	SATYA RANJAN PATI
18	460/2020 CRLREV/399/2020	KAMAL PASARI-MP	DAMODAR PATI
19	461/2020 CRLREV/399/2020	KAMAL PASARI-MP	DAMODAR PATI
20	462/2020 CRLREV/399/2020	KAMAL PASARI-MP	DAMODAR PATI
21	463/2020 CRLREV/400/2020	SANTOSH BADARAITA@ BADARAHITA-MP	CHANDAN SAMANTARAY
22	464/2020 CRLREV/400/2020	SANTOSH BADARAITA@ BADARAHITA-MP	CHANDAN SAMANTARAY
23	523/2020 CMP/541/2020	SUBODH KUMAR MAHANTY @ MOHANTY-MP	AMIT PRASAD BOSE
24	524/2020 CMP/542/2020	KAMALINI PANDA-MP	BUDHIRAM DAS
25	639/2020 FAO/667/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	DR. SAKANTA KUMAR MAHALI
26	640/2020	DIVISIONAL MANAGER, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD.-MP	INDRANIL CHANDEL

27	FAO/567/2020 641/2020	DIVISIONAL MANAGER, M/S. FUTURE GENERALI INDIA INSURANCE CO.LTD.-MP	
28	FAO/567/2020 643/2020	PRADEEP KUMAR RAY-MP	K.K.SWAIN
29	FAO/669/2020 896/2020	MADAN @ MADAN MOHAN BEHERA-MP	PARSURAM DAS
30	ABLAPL/10573/2020 901/2020	ANKIT KUMAR DEY-MP	CHITTA RANJAN DASH
31	ABLAPL/7038/2020 904/2020	DEEPAK DIGAL-MP	SUBHRANSHU DASH
32	ABLAPL/11861/2020 905/2020	MANOJ KUMAR MAJHI-MP	SUBHRANSHU DASH
33	ABLAPL/11855/2020 935/2020	BAMADEBE PATNAIK-MP	SIDHESWAR MOHANTY
34	CRLMC/1413/2020 936/2020	BAMADEBE PATNAIK-MP	SIDHESWAR MOHANTY
35	CRLMC/1413/2020 937/2020	NABIN CHANDRA BEHERA-MP	SIDHESWAR MOHANTY
36	CRLMC/1414/2020 938/2020	NABIN CHANDRA BEHERA-MP	SIDHESWAR MOHANTY
37	CRLMC/1414/2020 939/2020	HARISHCHANDRA BANAGADI-MP	SIDHESWAR MOHANTY
38	CRLMC/1415/2020 940/2020	BIMAL TAKRI-MP	SACHIDANANDA DASH
39	BLAPL/1630/2020 940/2020	HARISHCHANDRA BANAGADI-MP	SIDHESWAR MOHANTY
40	CRLMC/1415/2020 941/2020	SANTOSH SETHI-MP	TAPAS KUMAR ACHARYA
41	BLAPL/3613/2020 941/2020	PRAFULLA CHANDRA SADANGI-MP	SIDHESWAR MOHANTY
42	CRLMC/1416/2020 942/2020	PARDEEP MALLI @ MALI-MP	PRASANTA KUMAR SAHOO
43	BLAPL/11232/2019 942/2020	PRAFULLA CHANDRA SADANGI-MP	SIDHESWAR MOHANTY
44	CRLMC/1416/2020 943/2020	DEBARAJ PATI-MP	SIDHESWAR MOHANTY
45	CRLMC/1417/2020 944/2020	DEBARAJ PATI-MP	SIDHESWAR MOHANTY
46	CRLMC/1417/2020 945/2020	NITYANANDA MOHANTY-MP	BIJAYANANDA DASH
47	CRLMC/1423/2020 946/2020	AMAN KUMAR PRASAD-MP	RABI NARAYAN BEHERA
48	CRLMC/1424/2020 980/2020	PRATAP PATEL-MP	H.K.MUND
49	CRLA/514/2020 981/2020	SAURAV PRADHAN-MP	M/S.AJIT KUMAR MOHANTY
50	CRLA/651/2019 982/2020	SATYABRATA SAHU@SATYA-MP	M/S.AMIT KU.NATH
51	CRLA/542/2017 983/2020	BISWANATH MAHANTA-MP	SUBRATA PANDA
52	CRLA/517/2020 984/2020	BISWANATH MAHANTA-MP	SUBRATA PANDA
53	CRLA/517/2020 1142/2020	NATIONAL INSURANCE CO.LTD.,MANAGER (T.P. CELL) DIVISIONAL MANAGER	SUBRATA PANDA
54	MACA/585/2020 1144/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.	SUBRATA PANDA
55	MACA/580/2020 1145/2020	D.M.,NATIONAL INSURANCE CO.LTD.-MP	NITISH KUMAR MISHRA
56	MACA/37/2019 1146/2020	DIVISIONAL MANAGER,UNITED INDIA INSURANCE COMPANY LIMITED	SUBRATA PANDA
57	MACA/679/2020 1147/2020	DIVISIONAL MANAGER,UNITED INDIA INSURANCE COMPANY LIMITED	SUBRATA PANDA
	MACA/679/2020		

58	1148/2020 MACA/679/2020	DIVISIONAL MANAGER,UNITED INDIA INSURANCE COMPANY LIMITED-MP	SUBRATISATHY
59	1149/2020 MACA/680/2020	RESHMALIN MALLICK @ RINKI-MP	DURGA CHARAN DEY
60	11688/2020 WP(C)/26463/2020	KAILASH CHANDRA MOHARANA-MP	SITIKANT MISHRA
61	11689/2020 WP(C)/26464/2020	AJIT SAHU-MP	S.S.PRADHAN
62	11690/2020 WP(C)/26465/2020	DR.SOUMYA DARSHAN NAYAK-MP	SARADA PRASANNA SARANGI
63	11691/2020 WP(C)/26466/2020	BHARATIYA BIKASH PARISAD-MP	G.P.JENA
64	11692/2020 WP(C)/26473/2020	M/S. OMM LEESA STONE CRUSHER-MP	GYANESWAR SATPATHY
65	11693/2020 WP(C)/26476/2020	GANJAM MANPOWER AND SECURITY SERVICES PVT.LTD.-MP	DIMESH CHANDRA MOHANTY
66	11694/2020 WP(C)/26477/2020	SAILABALA SAHOO-MP	L.BHUYAN
67	11695/2020 WP(C)/26478/2020	ABHAYA KUMAR SWAIN-MP	BIRAJA PRASANNA SATAPATHY
68	11696/2020 WP(C)/26480/2020	JAGATANANDA PRADHAN-MP	SUNIL KUMAR PANDA
69	11697/2020 WP(C)/26482/2020	SUDHIR KUMAR SAHOO-MP	SITIKANT MISHRA
70	11698/2020 WP(C)/26483/2020	BIBEK BEURA-MP	SRINIVAS MOHANTY
71	11699/2020 WP(C)/26484/2020	MAA KALIJAI MOTOR MALIKA SANGHA-MP	SAMIR KUMAR MISHRA
72	11700/2020 WP(C)/26486/2020	PRAMOD DAS-MP	MOHENDRA KUMAR MOHAPATRA
73	11701/2020 WP(C)/26488/2020	BHANUMATI MAJHI-MP	S.K.JOSHI
74	11702/2020 WP(C)/26489/2020	M/S BABA LINGARAJ ENTERPRISES PVT.LTD.-MP	SITIKANT MISHRA
75	11703/2020 WP(C)/26490/2020	NARANDI VENKAT RAO-MP	SIDHARTHA DAS
76	11704/2020 WP(C)/26491/2020	BHRAMARBARA MALLICK-MP	ANAM CHARAN PANDA
77	11705/2020 WP(C)/26492/2020	L.I.C.OF INDIA-MP	PRAFULLA KUMAR RATH
78	11706/2020 WP(C)/26493/2020	L.I.C. OF INDIA-MP	PRAFULLA KUMAR RATH
79	11707/2020 WP(C)/24740/2019	NARAYAN DAS-MP	M/S.GANESWAR BEHERA
80	11708/2020 WP(C)/23381/2017	RAJIB LOCHAN SWAIN-MP	M/S.BIPLAB MOHANTY, PRABHU PRASANNA BEHERA
81	11709/2020 WP(C)/26501/2020	NILAMADHABA SAHU-MP	G.N.MISHRA
82	11710/2020 WP(C)/26199/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED-MP	EDMUNDPATTNAIK
83	11711/2020 WP(C)/26509/2020	HARAPRIYA PURI-MP	ANTARYAMI SWAIN
84	11712/2020 WP(C)/16278/2014	RAJDHANI AMBULANCE D-MP	M/S.AJIT KU.CHOUDHURY
85	11713/2020 WP(C)/26518/2020	GOURANGA JENA-MP	DEEPAK KUMAR MOHAPATRA
86	11714/2020 WP(C)/26519/2020	NRUSINGHA CHARAN MALLICK-MP	SUBASH CHANDRA PRADHAN
87	11715/2020 WP(C)/26523/2020	PRAKASH CHANDRA BAURI-MP	PRADIP KUMAR MALLICK
88	11716/2020 WP(C)/14965/2016	SIBA SWAIN-MP	M/S.MANOJA KU KHUNTIA
89	11717/2020	SASHI BHUSAN SAHU-MP	L.K.MOHANTY

90	WP(C)/26528/2020 11718/2020	BINOD KUMAR HATI-MP	M/S.BHOJARAJ SETH
91	WP(C)/783/2018 11719/2020	CHAKRADHAR MOHANTY-MP	
92	WP(C)/1137/2018 11720/2020	MANAS RANJAN MOHANTY-MP	RANJAN KU.NAYAK
93	WP(C)/26531/2020 11722/2020	M/S. ORIENT PAPER MILLS PROPRIETOR ORIENT PAPERS AND INDUSTRIES LTD.-MP	
94	WP(C)/26533/2020 11723/2020	AJIT KUMAR KHUNTIA-MP	PRATIK DASH
95	WP(C)/26534/2020 11724/2020	AJIT KUMAR KHUNTIA-MP	PRATIK DASH
96	WP(C)/26534/2020 11725/2020	PARSURAM LENKA-MP	SRINATH MISHRA
97	WP(C)/26542/2020 11726/2020	THE UNION OF INDIA-MP	PRAVAT KUMAR PADHI
98	WP(C)/26546/2020 11727/2020	THE UNION OF INDIA-MP	PRAVAT KUMAR PADHI
99	WP(C)/26546/2020 11728/2020	MADHAB BAGARTI @ MADHABA BAGARTY-MP	P.R.MISHRA
100	WP(C)/26550/2020 11729/2020	ANUP KUMAR-MP	SAMIR KUMAR MISHRA
101	WP(C)/26551/2020 11730/2020	MRUTYUNJAYA SAHOO-MP	NIRANJAN LENKA
102	WP(C)/26553/2020 11731/2020	RAJENDRA KUMAR MALLICK-MP	SOUMYA MISHRA
103	WP(C)/26552/2020 11732/2020	SUNIL KUMAR BISHOI-MP	DURGA PRASAD PRADHAN
104	WP(C)/26555/2020 11733/2020	KAMAL KISHOR SHARMA-MP	ARUN KUMAR BUDHIA
105	WP(C)/26556/2020 11734/2020	MANJULATA DAS-MP	J.K.MISHRA..2
106	WP(C)/26557/2020 11735/2020	SMRUTI RANJAN ROUSTRAY-MP	BIPLAB MOHANTY
107	WP(C)/26558/2020 11736/2020	PRAMOD KUMAR PRADHAN-MP	JYOTIRMAYA GUPTA
108	WP(C)/26565/2020 11737/2020	HRUSIKESH DASH-MP	JYOTIRMAYA GUPTA
109	WP(C)/26569/2020 11738/2020	NATASHA COAL CARRIERS PVT.LTD.-MP	AVIJIT PATNAIK
110	WP(C)/26571/2020 11739/2020	KOUSALYA BAGH-MP	DENESH KUMAR MOHANTY
111	WP(C)/26576/2020 11740/2020	AJIT SAHU-MP	S.S.PRADHAN
112	WP(C)/26577/2020 11741/2020	AJIT SAHU-MP	S.S.PRADHAN
113	WP(C)/26578/2020 11742/2020	AJIT SAHU-MP	S.S.PRADHAN
114	WP(C)/26579/2020 11743/2020	SANTOSH KUMAR BISWAL-MP	SOUMYA RANJAN MOHANTY
115	WP(C)/26580/2020 11744/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
116	WP(C)/26581/2020 11745/2020	BIJAYALAXMI NANDA-MP	GYANA RANJAN SETHI
117	WP(C)/26583/2020 11746/2020	KABITA CHHOTRAY @ PATRA-MP	DILLIP KU.ACHARYA
118	WP(C)/26584/2020 11747/2020	BABU DAS-MP	AMULYA RATNA PANDA
119	WP(C)/26587/2020 11748/2020	NALINIPRAVA PATTANAIAK-MP	JYOTIRMAYA GUPTA
120	WP(C)/26594/2020 11749/2020	PRATAP KUMAR MOHANTY-MP	JYOTIRMAYA GUPTA
	WP(C)/26604/2020		

121	11750/2020 WP(C)/26412/2020	M/S. NESTLE INDIA LTD.-MP	MARK WRIGHT
122	11751/2020 WP(C)/26623/2020	KRUPASINDHU PRADHAN-MP	H.N.MOHAPATRA
123	11752/2020 WP(C)/26630/2020	UMAKANTA BOITAI-MP	HIMANSU SEKHAR MISHRA
124	11753/2020 WP(C)/26634/2020	PRAFULLA KUMAR MOHAPATRA-MP	SMRUTI RANJAN PATI
125	11754/2020 WP(C)/26636/2020	PRABHASINI MAHAPATRA-MP	JYOTIRMAYA GUPTA
126	11755/2020 WP(C)/26638/2020	JANAKI MUKHI @ BHAYA-MP	PRAVASH CH.JENA
127	11756/2020 WP(C)/26646/2020	SHANTILATA MISHRA-MP	MAMATA MISHRA
128	11757/2020 WP(C)/15217/2020	DEEPAK KUMAR SWAIN-MP	DEBADATTA MOHANTY
129	11758/2020 WP(C)/3458/2020	LIPINA PRADHAN-MP	M/S.BIRAJA PRASANNA SATAPATHY
130	11759/2020 WP(C)/22907/2020	KABINDRA KUMAR SAHOO-MP	PRASANTA KUMAR SATAPATHY
131	11760/2020 WP(C)/24775/2020	SUDEEPTA CHATTARJEE-MP	SOUMYA MISHRA
132	11761/2020 WP(C)/25729/2020	SUDHANSU SEKHAR JENA-MP	J.BEHERA
133	11762/2020 WP(C)/15527/2020	MEENA KUMARI SAHU-MP	U.C.MISHRA
134	11763/2020 WP(C)/21264/2020	PRABHASINI PATRA-MP	ASOK MOHANTY
135	11764/2020 WP(C)/26659/2020	CHINMAYA KUMAR ACHARYA-MP	H.N.MOHAPATRA
136	11765/2020 WP(C)/25741/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
137	11766/2020 WP(C)/26666/2020	TRILOCHAN PANDA-MP	SOUBHAGYA KUMAR DASH
138	11767/2020 WP(C)/26667/2020	ROKKAM RAM PRASAD-MP	SOUBHAGYA KUMAR DASH
139	11768/2020 WP(C)/26670/2020	MINAKHI BISWAL-MP	MANAS PATI
140	11769/2020 WP(C)/26672/2020	M/S.SUNRISE EGGS FIRMS-MP	DEBASIS TRIPATHY
141	11770/2020 WP(C)/26674/2020	SAIRA KHADENGA-MP	PRAFULLA KUMAR RATH
142	11771/2020 WP(C)/26675/2020	PRASANNA KUMAR PANDA-MP	BIRAJA PRASANNA SATAPATHY
143	11772/2020 WP(C)/26675/2020	PRASANNA KUMAR PANDA-MP	BIRAJA PRASANNA SATAPATHY
144	11773/2020 WP(C)/26676/2020	HRUSHIKESH PRADHAN-MP	BRAJARAJ PRUSTY
145	11774/2020 WP(C)/26678/2020	BAISHAKHU PRADHAN-MP	BRAJARAJ PRUSTY
146	142/2020 CONTC/893/2020	BIJAYA CHANDRA SAHU-MP	
147	171/2020 CRLMP/974/2020	MANASH RANA-MP	
148	642/2020 FAO/273/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	
149	894/2020 ABLAPL/10253/2020	GOKULA MOHAPATRA-MP	
150	895/2020 ABLAPL/20016/2017	MANGARAJ SWAIN-MP	
151	897/2020 ABLAPL/3032/2020	SUVANKAR ACHARYA-MP	
152	898/2020	QUAISNR NADEEM-MP	



153	ABLAPL/2563/2020 899/2020	RADHAKRUSHNA @ KUNA BHANJA-MP	
154	ABLAPL/2684/2020 900/2020	SANTOSH PANDA @ JAGA-MP	
155	ABLAPL/17342/2019 902/2020	SORAJ KUMAR MISHRA-MP	
156	ABLAPL/9739/2020 903/2020	SURIA @ SURENDRANATH SWAIN-MP	
157	ABLAPL/8611/2020 939/2020	RAMESH LENKA-MP	
158	BLAPL/933/2019 1136/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	
159	MACA/407/2020 1137/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	
160	MACA/195/2020 1138/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	
161	MACA/347/2020 1139/2020	THE MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	
162	MACA/348/2020 1140/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	
163	MACA/37/2020 1141/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE CO. LTD.-MP	
164	MACA/36/2020 1143/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE CO. LTD.-MP	
165	MACA/38/2020 11721/2020 WP(C)/19931/2020	CHIRANJIT SAHOO-MP	PRASANTA KUMAR TRIPATHY